

and financial collaboration with M/s Siemens A G of Germany

(c) The Entrepreneurs Memorandum filed by the party has been acknowledged and party can start manufacture of switching equipment in the country after obtaining the approval of foreign collaboration agreement from Reserve Bank of India

[Translation]

**Fruits and Vegetable based Industries in Darbhanga, Araria and Madhubani in Bihar**

1915 SHRI MOHAMMAD ALI  
ASHRAF FATMI  
SHRI BHOGENDRA JHA  
SHRI SUKDEO PASWAN

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether any assistance is being provided by the Government to the fruits and vegetable based industries located in Madhubani, Darbhanga and Araria parliamentary Constituencies,

(b) if so, the details thereof, and

(c) the number of schemes for setting up fruits and vegetable based industries pending approval of the Government as at present?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO)

(a) to (c) No proposal has been received for providing financial assistance for setting up Fruit and Vegetable based industries in Madhubani, Darbhanga and Araria Parlia-

mentary Constituencies, from Government of Bihar.

**Investment in Energy Sector by Industrialists**

1916 SHRI PHOOL CHAND VERMA  
Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state

(a) whether some of the industrialists in private sector have intended to invest in the energy sector of the country, and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) Yes Sir

(b) Towards the objective of bringing in additionality of resources into the Indian electricity sector in view of the paucity of resources with public sector Government has formulated the policy to encourage greater participation of private enterprises in electricity generation, supply and distribution filed by bringing about modifications in the legal, financial and administrative environment. The institutional framework for encouraging private sector comprises the Investment Promotion Cell in the Department of Power to assist prospective private sector entrants into the electricity sector by the constitution of High Powered Board comprising representatives from various concerned Ministries with Cabinet Secretary as its Chairman. At present the on going schemes in the private sector for a capacity addition of 953 MW. After the announcement of the new policy in October, 1991 proposals for additional capacity of 8162 MW have been received. Government intends to promote greater participation of private enterprises in the electricity sector.